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- Convening of JMC meeting and expaditing the Meeting of JCM was held in September progress of implementing the decisions taken 1994. in JCM;
- Grant of over-time allowance to Group 'D' employees wherever permissible as per the enin KVS as per rules. titlement;

OTA is admissible to Group 'D' employees

Demands which were examined further:

- Posting of Group 'D' employees as LDC after they acquire some miniumm marks in the competitive examination;
- Introduction of new elective subjects at +2stage;
- 3. Extension of CGHS facilities to all employees Directorate of CGHS has declined this due
- The matter was examined in light of Govt. instructions. The admissible concession has already been extended to the employconcerned in KVS by issue of ees necessary instructions.
- K.V.S. has already constituted a Committee to examine this issue.
 - to constraint of resources. The staff who are not being covered by CGHS are being provided medical re-imbursement as per rules.

Demands not accepted.

- Revival of transfer committee with employees' representative in the committee:
- 2. Instituation of high-level enquiry against senior officers of the Sangathan;
- 3. Introduction of 5 days week in Kendriya Vidyalaya;
- Representation of employees' associations' nominees on the proposed recruitment board for Kendriya Vidyalaya Sangathan;
- 5. Grant of time-bound promotion after eight years of service to Group 'D' employees.
- Promotion of Group 'D' employees to the post of LDCs to the tune of 25% of the vanacies.

Recommendations made bv Kothari Commission

1765. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be please i to state:

- (a) the main recommendations made by the Kothari Commission on Education;
- (b) the steps/measures taken by Government to implement them;
- (c) whether all recommendations have been implemented; and
- (d) if not, the reasons therefor and the time by when these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF EDUCA-TION AND DEPTT. OF CULTURE) (KUM. SELJA): (a) The report of the Kothari Commission (1956-66) contains the summary of recommendations. Copy of the report was laid on the table of the House on 29th August, 1996.

(b) to (d) In 1985-86, the government reviewed the implementation of education policy since the Kothari Commission and came up with a new National Policy on Education (NPE), which was approved by Parliament in May, 1986. This policy has been up-dated in 1992 and the Revised Policy Formulations were tabled in Rajya Sabha on 7th May, 1992.